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04.05.2007

OA No. 343/2005

Mr. Rakesh Kumar Sharma, Proxy counsel for
Miss Ashish Joshi, Counsel for applicant.

Mr. Tej Prakash Sharma, Counsel for respondents.

Learned proxy counsel appearing on behalf of the
applicant submits that he wants to withdraw the OA. He is
permitted to do so.

The OA is dismissed as having been withdrawn.

J. P. Shukla
(J.P. SHUKLA)
MEMBER (A)

K. S. S.
(KULDIP SINGH)
VICE CHAIRMAN

AHQ